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Title: Regarding setting up of National Prison Academy, Telangana - Laid

DR. G. RANJITH REDDY (CHEVELLA): Prisons in our country continue to follow archaic practices and prison officials quite often have been found wanting in dealing with criminals from different backgrounds. Not only this, the jail officials need to think with a different perspective or in a different fashion. Now-a-days, jails are not meant for punishment, but to reform prisoners and make them good human beings before they leave prison.

It is with this sole objective, the Government of Telangana has decided to set up National prison Academy, which is first of its kind in the country, and also allotted 100 acres of land at Vikarabad. The Ministry of Home Affairs approved the proposal and also allocated Rs. 320 crores for this purpose.

The main objective of this Academy is to train prison officials from all over the country, since there is no National Academy to train prison officials, although there are academies set up by some States. But, there is no National Academy for prison administration.

Vikarabad has been aptly chosen by the Government, since there is National Police Academy and also training academy for CISF in and around Hyderabad. The proposal was approved in 2012, but since then gathering dust in the Government. I understand that the work has also been allotted to NBCC.

In view of the above, I request the hon'ble Minister of Home Affairs to allocate sufficient funds and direct NBCC to complete the project by fixing a time-frame.